

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:-4153 - JK (LD) of 2026
DATED: - 02 - 04 - 2026

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Commissioner/Secretary to Government

Dated: 02.04.2026

No:-LAW-OIC/4/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer

Jm

Reyaz Ali Bhat
02.04.26

Annexure to the Government Order No. 4153- JK (LD) of 2026 dated 02.04.2026

S No.	Title of the Case	OIC
1	LPA titled UT of J&K and others Vs. Lachhman Singh Gill	Sh. Nikhal Gogna, Dy.SP HQ
2	WP(C) No. 3395/2025 titled M/S Abdul Rashid Vs. UT of J&K and Ors.	Mr. Abdul Hussain, DySP (ADO) Traffic Hqrs., J&K
3	WP(C) No. 75/2025 titled Hans Raj & others Vs. Union Territory of J&K and others	Mr. Rakesh Minhas, IAS (Deputy Commissioner, Jammu)
4	WP(C) No./2026 titled UT of J&K and Ors. Vs. Sh. Ganesh Dass.	Mr. Mushtaq Ahmad Malla (Staff officer to DGP Prisons Department J&K) email ID- sakb.mushtaq@gmail.com (Mobile No. 9596836284)
5	WP (C) No /2026 titled UT of J&K and ors. Vs NHRC	Mr. Mushtaq Ahmad Malla (Staff officer to DGP Prisons Department J&K) email ID- sakb.mushtaq@gmail.com (Mobile No. 9596836284)
6	UT of J&K and Ors Vs Pankaj Kumar Sharma in TA No. 61/4206/2020	Shri Abdul Rehman DySP PID No. ARP 985499 of JKAP 6 th Battalion

Neysargu

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